IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.No.020/0848/2014

Dated this the 31st day of January, 2020

CORAM:



THE HON'BLE MR.JUSTICE L.NARASIMHA REDDY, CHAIRMAN THE HON'BLE MR.B.V.SUDHAKAR, MEMBER (ADMN.)

Between:

L.V.R.S.S.Prasad, s/o Guruvaiah, Aged about 53 yrs, Gramina Dak Sevak Mail Carrier/Mail Deliverer, Nandirajuthota B.O. a/w Bapatla Engineering College S.O. now Officiating Multi Tasking Staff (MTS), Bapatla HO 522 101, Tenali Division.

...Applicant

(By Mr.M. Venkanna, Counsel for the Applicant)

And

- 1. Union of India, rep., by the Chief Postmaster General, A.P.Circle, "Dak Sadan", Abids, Hyderabad-500 001.
- 2. The Postmaster General, Vijayawada Region, Vijayawada-520 001.
- 3. The Superintendent of Post Offices, Tenali Division, Tenali-522 201.
- 4. Postmaster, Bapatla HO-522 101. ... Respondents

(By Mrs.K.Rajitha, Sr.CGSC)

ORAL ORDER

(As per Hon'ble Mr.Justice L.Narasimha Reddy, Chairman)



Mr.A.B..L.N.Pavan Kumar, proxy counsel, representing Mr.M.Venkanna, learned counsel for the Applicant, submits that on account of developments that have taken place during the pendency of this OA, the OA has become infructuous.

2. Therefore, the OA is dismissed as infructuous. No order as to costs.

Sd/- Sd/-

(B.V.SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L.NARASIMHA REDDY) CHAIRMAN

Dated: this the 31st day of January, 2020

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